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Title: Introduction of the National Capital Territory Of Delhi Laws  
(Special Provisions) Bill-2009.

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): I beg to move for leave to introduce a Bill to make special provisions for the National Capital Territory of Delhi for a further period up to the 31<sup>st</sup> day of December, 2009 and for matters connected therewith or incidental thereto.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to make special provisions for the National Capital Territory of Delhi for a further period up to the 31<sup>st</sup> day of December, 2009 and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI S. JAIPAL REDDY: I introduce the Bill.

MR. SPEAKER: Thank you very much. The Bill is introduced.

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\* Published in the Gazette of India, Extraordinary Part II, Section-2 dated 17.02.2009.

MR. SPEAKER ; Item No. 25. The Minister has asked for my leave as to not to introduce the Bill and I have granted the permission.

All Special Mentions, which are important, will be taken up at the end of the day